

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

21

**IA 908(MB)2023
IN C.P. (IB)/760(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.04.2024**

NAME OF THE PARTIES:

State Bank Of India

Vs

Aaj Ka Anand Papers Limited

SECTION: 7, 66(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Mustafa Doctor, Ld. Sr. Counsel a/w Mr. Shyam Kapadia, Mr. Ranjit Shetty, Mr. Rahul Dev, Mr. Arjun and Ms. Avina, Ld. Counsel for the Applicant present through physical mode. Mr. Mayank Bagla i/b Ms. Nidhi Chheda, Ld. Counsel for the suspended Board of Directors present through virtual mode.
IA-908/2023
2. Ld. Counsel for the Applicant submits that pleadings are complete in the matter.
3. Due to technical glitch in the system of the Respondents. The matter could not be heard.
4. Post this matter on **01.05.2024** for final hearing.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)